

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2094
ANSWERED ON 15/03/2022

WORK DAYS UNDER MGNREGS

2094. SHRI VINCENT H. PALA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries for whom payments have been delayed under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years along with the details of amount thereto;
- (b) the estimated failed payments during the last three years, State-wise;
- (c) the number of beneficiaries who have not received 100 days of work;
- (d) whether the Government proposes to make the scheme individual-specific instead of family-centric and if so, the details thereof; and
- (e) whether the proposal to increase workdays up to 200 days is under consideration, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The Ministry along with the States/UTs has been making concerted efforts for improving the timely payment of wages. States/UTs have been advised to generate pay orders in time. This has resulted in considerable improvement in the status of timely generation of pay order and leading to improvement in the actual time taken to credit wages in the workers accounts. Status of the percentage of payment generated within 15 days:

Financial Year	% payments generated within 15 days
2020-21	96.24 %
2019-20	93.76 %
2018-19	89.61 %

(b) State-wise details of total rejected transactions and transactions pending for regeneration under Mahatma Gandhi NREGS in the financial year 2018-19, 2019-20 and 2020-21 are given at **Annexure**. Regeneration of rejected transactions is the responsibility of the State Governments, for which they have been reminded earlier on multiple occasions.

(c) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. In the current FY 2021-22 (as on 08.03.2022), 99.47% of households are offered employment against their demand for work under Mahatma Gandhi NREGS.

(d) No, Sir.

(e) Mahatma Gandhi NREG Act is to provide at least 100 days of guaranteed wage employment in a financial year to each household in rural areas of the country whose adult members volunteers to do unskilled manual work. In addition to this, there is a provision for upto additional 50 days of unskilled wage employment in a financial year in drought/natural calamity notified rural areas. As per Section 3 (4) of the Mahatma Gandhi NREG Act, 2005, the State Governments may make provision for providing additional days beyond the period guaranteed under the Act from their own funds.

Annexure

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 2094 dated 15.03.2022

FY 2020-21			
S No.	States	Total Rejected Transactions	Transactions pending for Regeneration
1	Andhra Pradesh	150796	1010
2	Arunachal Pradesh	24483	1469
3	Assam	164985	129
4	Bihar	312296	7056
5	Chhattisgarh	596846	213
6	Gujarat	95752	52
7	Haryana	30914	9
8	Himachal Pradesh	25443	11
9	Jammu And Kashmir	72758	5244
10	Jharkhand	266126	496
11	Karnataka	182158	81
12	Kerala	34478	1
13	Ladakh	2459	27
14	Madhya Pradesh	683557	895
15	Maharashtra	155399	1698
16	Manipur	72868	1609
17	Meghalaya	5161	199
18	Mizoram	12699	0
19	Nagaland	1104342	4330
20	Odisha	526045	938
21	Punjab	81689	621
22	Rajasthan	483993	721
23	Sikkim	1622	4
24	Tamil Nadu	324447	13
25	Telangana	305067	2025
26	Tripura	12417	146
27	Uttar Pradesh	629145	3615
28	Uttarakhand	34460	94
29	West Bengal	489738	1227
30	Andaman and Nicobar	202	0
31	Puducherry	1402	6
	Total	6883747	33939

FY 2019-20			
S No.	States	Total Rejected Transactions	Transactions pending for Regeneration
1	Andhra Pradesh	43449	3482
2	Arunachal Pradesh	42304	1634
3	Assam	127466	9
4	Bihar	367603	2960
5	Chhattisgarh	625894	92
6	Gujarat	485306	37
7	Haryana	14370	1
8	Himachal Pradesh	41200	2
9	Jammu And Kashmir	75317	3802
10	Jharkhand	174405	110
11	Karnataka	149287	13
12	Kerala	74023	12
13	Ladakh	2356	5
14	Madhya Pradesh	468708	169
15	Maharashtra	195272	1019
16	Manipur	76840	985
17	Meghalaya	8644	19
18	Mizoram	20388	2
19	Nagaland	12389	4696
20	Odisha	2203913	380
21	Punjab	103195	803
22	Rajasthan	630389	268
23	Sikkim	2196	0
24	Tamil Nadu	409389	21
25	Tripura	22384	104
26	Uttar Pradesh	528045	1415
27	Uttarakhand	37780	232
28	West Bengal	416988	1239
29	Andaman and Nicobar	1457	1
30	Puducherry	811	6
	Total	7361768	23518

FY 2018-19			
S No.	States	Total Rejected Transactions	Transactions pending for Regeneration
1	Arunachal Pradesh	50715	600
2	Assam	130250	16
3	Bihar	258928	2967
4	Chhattisgarh	945534	54
5	Gujarat	137891	207
6	Haryana	20961	4
7	Himachal Pradesh	60513	2
8	Jammu And Kashmir	129902	4649
9	Jharkhand	149979	170
10	Karnataka	2275436	18
11	Kerala	88248	3
12	Ladakh	3635	6
13	Madhya Pradesh	657106	56
14	Maharashtra	365015	1416
15	Manipur	77714	757
16	Meghalaya	12772	11
17	Mizoram	20490	7
18	Nagaland	14530	628
19	Odisha	241926	399
20	Punjab	101449	679
21	Rajasthan	712338	261
22	Sikkim	3322	2
23	Tamil Nadu	513418	444
24	Tripura	40716	126
25	Uttar Pradesh	523956	678
26	Uttarakhand	36278	160
27	West Bengal	800806	758
28	Andaman and Nicobar	197	0
29	Puducherry	999	3
	Total	8375024	15081
